

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 103
CAA-77/ND/2020**

IN THE MATTER OF:

**M/s. Swastik World Wide Pvt. Ltd. And
Avirat Urja Pvt. Ltd. & Ors.**

...PETITIONER

Section

Under Section 230-232

**Order delivered on 11.12.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant

:Mr. Rekha Mittal, Advocate.

ORDER

This is a second motion petition relating to amalgamation of the group companies. There are three Transferor Companies and one Transferee Company involved in this matter. The hearing of this matter may be published in Business Standard (English) Delhi Edition and Business Standard (Hindi) Delhi Edition Newspapers within next 45 days and after publication serve notice on the Sectorial Regulators i.e., RD/OL, ROC and Income Tax Department. Matter is adjourned to 03.02.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**